

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(IB)-31(PB)/2018

IN THE MATTER OF:

Oriental Bank of Commerce APPLICANT / PETITIONER
Vs
Lotus Auto Engineering Ltd & Ors. RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code

Order delivered on 11.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

S.K. MOHAPATRA
Hon'ble Member (T)

For the Applicant/petitioner: Mr. S.K. Sharma, Advocate

For the Respondent:

ORDER

Notice to show cause for 22nd January, 2018 to the respondents be issued as to why this petition be not admitted. Process dasti.

List the matter on 22nd January, 2018.

Sd/-
(M.M. KUMAR)
PRESIDENT

Sd/-
(S.K. MOHAPATRA)
(MEMBER TECHNICAL)

11.01.2018
Veena